

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A.436 of 1997

Present : Hon'ble Dr.B.C.Sarma, Administrative Member.  
Hon'ble Mr.D.Purkayastha, Judicial Member.

AMAL KUMAR DAS S/o Shri D.N.Das  
working as TGT Teacher in  
Eastern Railway, Jhajha High  
School, resident of village  
Dhumatoli, Jhajha, District :  
Jamui (Bihar).

... Applicant

Vs.

1. Union of India through the General Manager, Eastern Railway, Calcutta.
2. The Chief Personnel Officer, Eastern Railway, Calcutta-1.

... Respondents

For the applicant : Mr.Balai Chatterjee, counsel.

For the respondents: Mr.P.K.Arora, counsel.

Heard on : 15.1.1998

Order on : 15.1.1998

ORDER

B.C.Sarma, A.M.

The applicant is now working as a Teacher in the Railway Government High School at Jhajha, but he had given option for being posted at Asansol. In 1993 he was transferred from Jhajha to Asansol but in 1996 he has again been sent back to Jhajha. Now he contends that there are vacancies in Asansol and his case for re-transfer to Asansol may be considered.

2. When the admission hearing of the matter was taken up today, Mr.P.K.Arora, 1d.counsel appearing for the respondents, submits that he has no instructions in the matter.
3. Heard the submissions of the 1d.counsel for the parties and perused the record.



...2/-

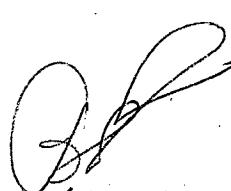
4. Mr.Balai Chatterjee, 1d.counsel for the applicant, submits that a direction be issued on the respondents to consider the prayer of the applicant, as set out at annexure 'A/4' to the application.

5. We accordingly dispose of the application with the direction that within a period of two months from the date of communication of this order, the respondents shall dispose of the said representation at annexure 'A/4' to the application, taking a sympathetic view and if they do not agree, they shall pass a reasoned order communicating the same to the applicant within the same period.

6. No order is made as to costs.

7. Although this matter had appeared in the day's list today under orders, it was taken on admission hearing on the prayer of the 1d.counsel for both the parties.

  
(D.Purkayastha)  
Judicial Member

  
(B.C.Sarma)  
Administrative Member